

National Company Law Tribunal  
Allahabad Bench  
Allahabad

CP No. 99(ND)/2012  
TP19/397-398/ALL/16/CLB

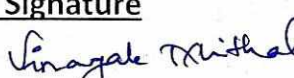
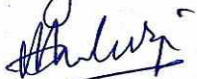
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016.

NAME OF THE COMPANY: Sh. Bharat Kumar Agarwal

Vs.

M/s Bankhandi Nath Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	VINAYAK MITHAL	ADVOCATE	PETITIONER	
2.	SATYAJIT MUKHERJI	ADVOCATE	RESPONDENT	

**Order dated 10.08.2016**

**CP NO. 99 (ND)/12 Sh. Bharat Kumar Agarwal Vs. M/s Bankhandi Nath  
Developers Pvt Ltd**

Learned Counsel for petitioner in CP No. 99 filed Vakalatnama in the case and for respondent in CP No. 86; whereas, learned counsel for the opposite party in both the matters requested time for filing Vakalatnama. As agreed by both the counsels matters are to be listed for final hearing on 8.9.2016. In the meanwhile, learned counsel for opposite party<sup>in</sup> both the matters has to file vakalatnama. Both sides are informed to file synopsis (list of dates and events) well in advance besides furnishing two additional copies of paper books after due intimation to the other side.

List the matter on 8.09.2016.

  
SH. VSR AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 10.08.2016